

**Senior Civil Judge and J.M.F.C.Sira**  
**Sri. Mahesh.S.**  
**SENIOR CIVIL JUDGE AND J.M.F.C.**  
**Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
<b>Reissue summons</b>				
1	M.V.C. 731/2019 (EVIDENCE)		Nagarajanaika Alias Nagaraju Alias Nagyanaiika <b>Vs</b> Chethak Logistic Ltd.,	H.Veeranna
2	O.S. 186/2018 (ARGUMENTS)		K.N. Siringalah <b>Vs</b> Hanumakka	VENKATASUBBA RAO
<b>FURTHER ARGUMENTS</b>				
3	R.A. 67/2016 (ARGUMENTS)		Naseemejaz <b>Vs</b> Mubharakk Pasha @ Mubeena Mukkan	MOHAMED ABDULLA
<b>LOK ADALATH</b>				
4	M.V.C. 463/2019 (A.D.R.)		Ramakrishnappa <b>Vs</b> K.P.Jeevankumar	Wajid Ahamed
5	M.V.C. 513/2019 (A.D.R.)		Poojar Maranna <b>Vs</b> Raghu.E.N	H.C.Eranna
6	M.V.C. 574/2019 (A.D.R.)		Vishwanath.K.V. <b>Vs</b> K.R.Chandrappa	S.Manjunatha
7	M.V.C. 585/2019 (A.D.R.)		Ramesh <b>Vs</b> Lakshmana.N	Shashidhara S G
8	M.V.C. 594/2019 (A.D.R.)		Nagaraju H.E. <b>Vs</b> S.Suresh	S.Manjunatha
9	M.V.C. 597/2019 (A.D.R.)		Puneeth Kumar.H.G. <b>Vs</b> Ramakrishna.H.B.	Shashidhara S G
10	M.V.C. 617/2019 (A.D.R.)		Pathanna <b>Vs</b> Krishnappa	S.Manjunatha
11	R.A. 46/2016 (JUDGEMENT) IA/1/2016		Hanumakka <b>Vs</b> Ramakrishnappa dead by Lr.s	M.Nagendrappa
<b>11.00 AM to 02.00PM</b>				
<b>AWAIT SUMMON/NOTICE</b>				
12	O.S. 33/2013 (SUMMONS) IA/1/2013		Kallesh <b>Vs</b> Bheemanna	Y.R.Sreenivas
13	M.V.C. 1354/2017 (NOTICE)		R.P.Rangaswamayya <b>Vs</b> Sridhar	H.C.Eranna

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	M.V.C. 870/2018 (NOTICE)		Devaraju <b>Vs</b> Shivanna D.	H.A.Purushothama
15	O.S. 11/2014 (EVIDENCE) IA/1/2014 IA/2/2014		S. Nagaraju <b>Vs</b> S.G. Shivakumar	Paramesh M.R.
16	O.S. 219/2015 (EVIDENCE)		Pandurangappa <b>Vs</b> Lakshmakka	B.R.Ramakrishna
17	M.V.C. 1298/2017 (EVIDENCE)		Dhananjaya G.H. <b>Vs</b> Srinivasa A.R.	T. Chandranna
18	M.V.C. 1307/2017 (EVIDENCE)		Hanumakka <b>Vs</b> Santhosh R	Veeranna H
19	O.S. 20/2018 (EVIDENCE) IA/1/2018		M.B. Ranganatha <b>Vs</b> kambakka	P.D.T
20	O.S. 31/2018 (EVIDENCE) IA/1/2018		Puttathayamma <b>Vs</b> Bhemanna @ Balli Beemanna	K.UMESH
21	O.S. 169/2018 (EVIDENCE) IA/1/2018		Basavaraju <b>Vs</b> Rangashamanna	K.UMESH
22	M.V.C. 543/2019 (EVIDENCE)		Sowndarya <b>Vs</b> The Head Master, Kadamba International School	Ranganathappa.M.R
<b>DEFN EVIDENCE</b>				
23	O.S. 158/2014 (EVIDENCE) IA/1/2014 IA/2/2014		Gangamma <b>Vs</b> Kadamma	R.Sarvesh
<b>PLNTF EVIDENCE</b>				
24	M.V.C. 1258/2017 (EVIDENCE)		Rajanna <b>Vs</b> Doddahonnappa	J. Manjunatha
25	M.V.C. 1297/2017 (EVIDENCE)		Badeerappa <b>Vs</b> Srinivasa A.R.	T. Chandranna
26	O.S. 123/2014 (Await Notice) IA/1/2014 IA/2/2014 IA/3/2014		Mallesappa <b>Vs</b> Puttamma	R. Sarvesh
27	Ex.C 2/2015 (Steps)		Thippeswamy @ Thippanna <b>Vs</b> Riyazunissa	JAVANAIAH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	EX 4/2018 (For Settlement)		Canara Bank The Manager L.S. Sheshagiri Vs Aje Gowda	HWA
29	EX 5/2018 (For Settlement)		Canara Bank The Manager L.S. Sheshgiri Vs Ajjegowda	H.W.A
30	S.C. 3/2019 (For Settlement)		Puttamma W/o late linganna Vs Krishnamurthy S/o mahalingappa	K.UMESH
31	M.C. 30/2020 (Concilation)		H. Nagaraju S/o. Hanumanthappa K Vs NIL	S.V.MANJUNATH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	C.C. 400/2016 (HEARING)		Sira Police <b>Vs</b> Mahalingappa	APP
2	C.C. 590/2017 (HEARING)		Sira Police Station <b>Vs</b> Azamal	APP
3	C.C. 897/2013 (APPEARANCE OF ACCUSED)		Sira Police <b>Vs</b> K. Srinivas	A.P.P.
4	C.C. 898/2013 (APPEARANCE OF ACCUSED)		Sira Police <b>Vs</b> K.M. Ranganatha	A.P.P.
<b>WARRANT TO ACCUSED</b>				
5	C.C. 304/2015 (APPEARANCE OF ACCUSED)		Sira Police <b>Vs</b> Dhananjaya	
<b>CHARGE</b>				
6	C.C. 416/2017 (FRAMING OF CHARGE OR PLEA)		Sira Police Station <b>Vs</b> Girish	APP
<b>SS TO WITNESSES</b>				
7	C.C. 351/2017 (EVIDENCE)		Sira Police <b>Vs</b> Riyaz Khan	APP

**Civil Judge and JMFC, Srirangapatna**  
**Smt. Asha K.S.**  
**PRL. CIVIL JUDGE AND JMFC**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	O.S. 253/2017 (HEARING) IA/1/2017 IA/2/2017		R.P. Manjunath Vs S.Gundalah	DODDAMALLAIAH.B
2	O.S. 239/2018 (HEARING) IA/1/2018		Basavaraju Vs Kariyamma	B.A.RANGARAJU
3	O.S. 67/2019 (HEARING) IA/1/2019 IA/2/2019		Sri. Shankarananda Vs Smt. Gayathamma	BHOOPATHI GOWDA.P.B.S
4	O.S. 73/2019 (HEARING) IA/1/2019		C. Abdul Munaf Vs Rajanna	BHOOPATHI GOWDA.P.B.S
5	O.S. 81/2019 (HEARING) IA/1/2019		Lakshmaiah Vs Rangamma	E. Hanumantharayappa
6	O.S. 109/2019 (HEARING) IA/1/2019		T.R. Tyagaraju S/o. Late. T.B. Ramakrishnachar Vs T.R. Ashwathanarayachar S/o. Late. T.B. Ramakrishnachar	GUNNAIAH SHASHIDHAR.B.S
7	O.S. 33/2020 (HEARING) IA/1/2020		Dharmaraju S/o. late Venkatappa Vs Krishnappa S/o. late Doddarangappa	BHOOPATHI GOWDA.P.B.S
8	O.S. 287/2018 (EVIDENCE) IA/1/2018		Maruthi Vs Ramalingappa	VISHWESHWARAIAH
9	O.S. 227/2019 (EVIDENCE) IA/1/2019		Muddaiah @ Havinamuddaiah S/o Late.Chikkanna Vs Palemma W/o Late.Chikkanna	JAVANAIAH.
10	O.S. 275/2019 (EVIDENCE)		Ramachandrappa S/o Kempaseebalah Vs Lakshamma W/o Late.Lakshminarasimhalah	VISHWESHWARAIAH
11	O.S. 299/2019 (EVIDENCE) IA/1/2019		B.L. Jagadeesh S/o. late K. Linganna Vs G. Govindappa S/o. late Govindegowda	B. Diddamallaiah
<b>PLINTF EVIDENCE</b>				
12	O.S. 99/2013 (EVIDENCE) IA/1/2013		Parvathamma Vs Lakshamma	Javanajah K Umesh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 207/2012 (ARGUMENTS) IA/1/2013		Sakamma dead by Lrs Vs JAYAMMA	Shivaraju C KU
14	O.S. 117/2020 (ARGUMENTS) IA/1/2020		Kamanna aliyas Kamegowda S/o. late Rangappa Vs Parashurama S/o. late Sannaveeralah	RAVI.Y.R
15	O.S. 99/2018 (EVIDENCE) IA/1/2018 IA/2/2018		S.V.Lakshmana Rao Vs B.R. Manjula	VENKATASUBBA RAO
16	O.S. 109/2018 (EVIDENCE) IA/3/2018 IA/1/2018 IA/2/2018		Thimmarayappa Vs The Deputy Commissioner	JAVANAIAH.
17	O.S. 141/2018 (EVIDENCE) IA/1/2018		H.B. Jagadeesh Vs Lingesappa	H.B.VISHWESHWARAIAH
18	O.S. 73/2015 (DEFENCE EVIDENCE)		Netravathi Vs Lakshmaiah	VISHWESHWARAIAH
<b>11.00 AM to 02.00PM</b>				
19	O.S. 265/2013 (EVIDENCE)		K.R Swamy Vs R. Aswathanarayana	GBH
20	O.S. 393/2013 (EVIDENCE) IA/1/2013 IA/2/2013		Lakshmiranganathalah Vs K.M.Chikkabadappa	Ravi Y.R. DSK
21	O.S. 7/2018 (EVIDENCE) IA/2/2017 IA/3/2017 IA/1/2017		Shankarappa Vs The Chief Secretary Govt. of Karnataka Vidhana Soudha, Bangalore	B.JAYARAMAIAH
22	O.S. 55/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Meenakshi Vs Rabannissa aliyas Rajannissa	B.JAYARAMAIAH
23	O.S. 227/2018 (EVIDENCE) IA/1/2018		Doddakka Vs Sannamma	B.RANGANATHA
<b>PLNTF EVIDENCE</b>				
24	O.S. 279/2013 (EVIDENCE) IA/1/2013 IA/2/2014		Narasamma Vs Lakshmaiah	D.G.
25	O.S. 199/2016 (Petitioner evidence) IA/1/2016		K.Priya Vs P. Krishna Singh	NAGARAJU.H

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26	Misc 5/2018 (Petitioner evidence) IA/1/2018		Puttasiddappa Vs Undappa	KARIYANNA.M.S

Cases listed below are adjourned due to Covid 19

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<b>11.00 AM to 02.00PM</b>				
1	CrI.Misc. 279/2020 (NOTICE)		Narasimaiah S/o. late Doddachannaiah Vs Deputy Tahasildar	GURUMURTHY.H
2	CrI.Misc. 280/2020 (NOTICE)		Faizunnisa w/o Late. Nawab Sab D/o Late. Abdul Khuddus Vs The Commissioner , CMC, Sira	SYED ALTAF
3	CrI.Misc. 296/2020 (NOTICE)		Hanumantharayappa S/o. Hanumadasappa Vs Deputy Tahasildar	RAVI.M.C
4	CrI.Misc. 299/2020 (NOTICE)		H.M Nagendrappa S/o. late Mahalingappa Vs Tahasildar	B.RANGANATHA
5	CrI.Misc. 446/2015 (EVIDENCE) JA/1/2015		T. Anusha Vs Tharappa	B.N.ACHUTHARAO
6	P.C.R. 16/2020 (Sworn Statement)		S. Devaraju S/o. Shantharaju Vs Janardhanchari S/o. Jagdeeshchari	Rajakumar. R
7	P.C.R. 80/2020 (Sworn Statement)		B.N.Srinivasa S/o Nataraju Vs Murallidhara reddy	RAGHU.G
8	CrI.Misc. 213/2020 (Petitioner evidence)		Channigarayappa S/o. late Hanumantharayappa Vs Deputy Tahasildar	DODDAMALLAIAH.B
9	CrI Misc 272/2020 (Petitioner evidence)		Sabeera Ummisa W/o Late.Abdul Sab Vs The Municipal Commissioner	SYED ALTAF



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<b>02.45 PM to 05.45PM</b>				
1	O.S. 152/2015 (HEARING) IA/1/2015 IA/2/2015		Anatharamu Vs The Executive Officer	HEMASUDHA REDDY
2	O.S. 146/2016 (HEARING) IA/1/2016		K. Gangadharalah Vs Hanumanthappa	RAGAVENDRA.N
3	FDP 13/2016 (HEARING)		Thimmakka Vs Ramalah	Y.R.BASAVARAJU
4	O.S. 66/2017 (HEARING) IA/1/2017		Rangamma Vs Govindappa	RAMAKRISHNAPPA.U
5	O.S. 224/2017 (HEARING) IA/1/2017		Parvathamma Vs Mahesha	B.N.ACHUTHARAO
6	O.S. 216/2018 (HEARING) IA/1/2018 IA/2/2018		Bheemanna Vs Ramanna	VISHWESHWARAIAH
7	O.S. 22/2019 (HEARING) IA/1/2019		Sakamma Vs Govindappa	RAVI.Y.R
8	O.S. 68/2019 (HEARING) IA/1/2019 IA/2/2019		Henjarappa Vs Kanthamma	BHOOPATHI GOWDA.P.B.S
9	O.S. 138/2019 (HEARING) IA/1/2019		R.T.Srinivas S/o Bhavi Thimmanna Vs Narasamma W/o H.Devaraj	D.S.KESHAVA
10	O.S. 174/2019 (HEARING) IA/1/2019 IA/2/2019		Narasamma D/o Late.Rangappa Vs Sannarangamma D/o Lte.Rangappa	RAVI.Y.R
11	O.S. 308/2019 (HEARING) IA/1/2019		Nagaraju S/o. late Ugrappa Vs Lakshamma W/o. late Marurappa	GUNNAIAH SHASHIDHAR.B.S
<b>11.00 AM to 02.00PM</b>				
12	O.S. 198/2012 (EVIDENCE)		Kenchamma Vs Buddappa	S.HARISH BABU B.N.A.

**CROSS EXAMINATION OF DW**

Civil Judge and JMFC, Sira  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 32/2011 (EVIDENCE) IA/2/2012 IA/1/2012		Mallamma Vs Veerasenappa	KV YRB
<b>CROSS EXAMINATION OF PW</b>				
14	O.S. 434/2011 (EVIDENCE) IA/1/2013		Town Co-operative Bank Ltd., Vs Kambakka	H.K.V.Reddy Javanaiah
15	O.S. 6/2013 (EVIDENCE)		G. Ranganathappa Vs Chidanandamma	K. Umesh
16	O.S. 96/2014 (EVIDENCE)		Sakamma Vs Obalamma	M.Bheemanna
17	O.S. 336/2016 (EVIDENCE) IA/1/2016		Bibijan Vs Nagamma	MOHAMED ABDULLA
<b>FURTHER EVIDENCE FOR DEFND</b>				
18	O.S. 366/2011 (EVIDENCE) IA/1/2012		mahalakshmi Vs vishwanatha	RK BR
<b>FURTHER EVIDENCE FOR PLNTF</b>				
19	O.S. 312/2014 (EVIDENCE) IA/1/2014		Govindaraju Vs Hanumanthamma	Y.R.Ravi
<b>PLNTF EVIDENCE</b>				
20	O.S. 344/2012 (EVIDENCE) IA/1/2013		Poojarappa Vs Kallanna alias Kallappa	MB YRB
21	O.S. 60/2015 (EVIDENCE) IA/1/2015		ST. Josephs Chruch, Represented by Parish Priest, Rev. Fr. David Joseph. Vs Narasimha Murthy	RANSA VASANTHI D. L
22	O.S. 338/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		Lakshmidevi Vs Keshavaiah	G.B. Halappa MB for 1 and 2
23	EX 16/2014 (ARGUMENTS)		H.R.Nagabhushana Vs M.Kenchanna Ramanathappa	K. Borappa P.DATHATHREYA
24	EX 2/2018 (ARGUMENTS)		Krishnamurthy	
<b>( O.S./0000284/2016)</b>				
25	EX 23/2011 (For steps)		Jayamma Vs Narayanappa	KU CM

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26	O.S. 74/2011 (For steps) IA/1/2012 IA/2/2013		B.S.Jagadeesh Gowda <b>Vs</b> K.G.Govindappa	
27	O.S. 290/2011 (Addl.issues)		FAJLU REHAMAN KHAN <b>Vs</b> Bashalalkhan@Abdullakhan	GK HWA
28	O.S. 390/2011 (For steps) IA/1/2013 IA/2/2013		Mohan kumar <b>Vs</b> sannathayamma	VSR PDT
29	O.S. 418/2011 (For steps)		shanthakumar <b>Vs</b> Rangappa	SA DCS

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		<b>02.45 PM to 05.45PM</b>		
1	C.C. 833/2019 (SUMMONS)		Pattanayakanahalli Police Station <b>Vs</b> Madhu S/o. Muniyappa	APP
2	C.C. 1/2020 (SUMMONS)		Pattanayakanahalli Police Station <b>Vs</b> Mudlagiriyappa S/o. late Govindaiah	APP
3	C.C. 354/2020 (SUMMONS)		Tavarekere Police Station <b>Vs</b> Naveen Kumar S/o. Kariyanna	APP
4	C.C. 385/2020 (SUMMONS)		Tavarekere Police Station <b>Vs</b> Naveen Kumar S/o. Marudappa	APP
5	Crl. Misc. 24/2019 (HEARING)		V.G.Nagarathna <b>Vs</b> G.T.Ashok	B.RANGANATHA
6	Crl. Misc. 216/2020 (HEARING)		Someshwara. H s/o E. Henjarappa <b>Vs</b> Deputy Tahasildar	HANUMANTHARAYAPPA